

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/4860 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 16th December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/313/20 Dtd. 15.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.12.2020 & 19.12.2020, has been granted. The Principal Judge, Family Court No.III, Kamrup(M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4862
Memo NO.HC.VII-69/2004/4861-1A, dated 16.12.2020
Copy to:

1. The Principal Judge, Family Court No.III, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)